

**Office of CGPDTM, Mumbai  
Govt. of India**

**PUBLIC NOTICE  
Dated 28th March, 2024**

All stakeholders are hereby informed that in continuation of the Public Notice dated 27th March, 2024, wherein it was stated that the TMR E-filing services shall remain unavailable till 29<sup>th</sup> March, 2024 10.00 AM, all Trade Marks Show Case Hearing, Opposition Hearing and Post Registration Applications (VC) which was scheduled to be listed on 28th March, 2024 will not be fixed for hearing and all such applications hearings are adjourned and will be re-scheduled in due course.

All queries may be addressed to the email ID of TMR Helpdesk (tmr-helpdesk[at]nic[dot]in).

**Sd/-**

**Controller General of Patents, Designs & Trade Marks**